

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 13381/1984

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IN RE: TAJ TRAPEZIUM ZONE IA NO. 262456 AND 262458/2024 (APPLNS. FOR INTERVENTION AND O.T. EXEMPTION ON B/O DR. SHARAD GUPTA) "ONLY" IN W.P. (C) NO. 13381/1984 ARE LISTED. "ONLY" NAMES OF THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST. PETITIONER-IN-PERSON, MR. A.D.N. RAO, SR. ADVOCATE (A.C.), MR. AMRISH KUMAR, MR. M.K. MARORIA, MR. G.S. MAKKER, MR. VIJAY PANJWANI, MR. ANKIT GOEL, MR. ANSHUL GUPTA, ADVOCATES)

Date : 22-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

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UPON hearing the counsel the Court made the following
O R D E R

IA Nos.262456, 237765 and 237739 of 2024

Issue Notice on these applications, returnable on
29th November, 2024.

Prima facie, we are of the view that there needs to
be a census of existing trees in Taj Trapezium Zone area
and there needs to be a mechanism for keeping a vigil for
ensuring that there is no unauthorised felling of trees.

The learned Additional Solicitor General states that
she will appear for respondent Nos. 2 and 3 and will take
instructions in this regard.

IA No.259776 of 2024

List on 29th November, 2024 at the end of the cause
list.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER